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ITEM NO.1A  
FOR JUDGMENT

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1369 OF 2004

YEDLA SRINIVASA RAO

Appellant (s)

VERSUS

STATE OF A.P.

Respondent(s)

WITH CRIMINAL APPEAL NO. 1370 of 2004

Date: 29/09/2006 This matter was called on for judgment today.

For Appellant(s)

Mr. Rameshwar Prasad Goyal,Adv.

For Respondent(s)

Mrs.D. Bharathi Reddy,Adv.

of the Hon'ble Mr. Justice A.K. Mathur pronounced the judgment

Bench comprising His Lordship and Hon'ble Mr. Justice Altamas Kabir.

signed The Criminal Appeals are dismissed in terms of the

reportable judgment.

ora )

( A.D. Sharma )

( Phoolan Wati Ar

Court Master

Court Master

(Signed Reportable Judgment is placed on the file)